

**GOVERNMENT OF INDIA
MINISTRY OF COAL**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1634
TO BE ANSWERED ON 04.08.2025**

Safety in coal mines

1634 Shri Manas Ranjan Mangaraj:

Will the Minister of *Coal* be pleased to state:

- (a) the number of mining-related accidents reported since 2020;
- (b) whether safety audits are regularly conducted;
- (c) details of compensation provided to families;
- (d) implementation of mechanized safety systems; and
- (e) steps taken to reduce manual operations?

ANSWER

**MINISTER OF COAL & MINES
(SHRI G. KISHAN REDDY)**

(a): The number of mining-related accidents reported since 2020 is as under:-

Year	No of Fatal Accidents	No of Serious Accidents
2020	48	117
2021	43	186
2022	24	181
2023	38	117
2024*	38	119

*Data for the year 2024 is provisional.

(b): Safety audits are conducted annually in all producing mines.

(c): The compensation provided to the family in case of injuries and deaths by the respective Mine Management are as per the provisions of the Employees' Compensation Act, 1923. Additionally, in case of death, ex gratia or special relief, claims under life cover scheme, gratuity, CMPF, leave encasement, insurance under the corporate salary package are also paid to the next of kin of the deceased person.

(d) & (e): Currently, no manual coal production is done in any of the mines operated by CIL, NLCIL, and SCCL.

The Coal Mines Regulation 1957 had been amended as the Coal Mines Regulation, 2017, keeping in view the modernization, mechanization, emergency response & evacuation plan, in which adequate provisions have been made:

- i. To design, plan, and work a mine, including the scientific method of work, pit slope, dump slope, Strata Control and Monitoring Plan (SCAMP) as defined by the scientific study.
- ii. For the introduction of new methods, new technology, equipment and systems for enhanced safety and production through Standard Operating Procedure (SOP)/ Code of Practice (COP) and use of modern equipment in strata management, safety and environment monitoring.
- iii. For incorporating a risk-based safety management plan for promoting self-regulation specific to individual mines on the basis of identified hazards for mitigating the risk through control measures.
- iv. Introduction of Integrated command and control system (ICCC)
